

Use of Foreign Trade Mark 'Cross' for Internal Sales

8948. SHRI CHINTAMANI JENA:
SHRI ANANDA PATHAK:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Foreign Trade Mark 'Cross' for pens is being used for international sales;

(b) whether Government have approved the Registered Users Agreement of M/s Chandra Industries for the use of this trade mark;

(c) if not, what action Government propose to take against the manufacturers; and

(d) when do the Government propose to bring legislation against the use of foreign trade marks for internal sales?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM). (a) Yes, Sir.

(b) and (c). Under the Trade and Merchandise Marks Act, trade marks could be used without registration. Under the Foreign Exchange Regulation Act, permission of the Reserve Bank of India for use of foreign trade marks on internal sales is required if such use involves direct or indirect consideration.

M/s. Chandra Industries have not filed any application with the Registrar of Trade Marks, Bombay for registration as Registered User in respect of the trade mark 'Cross'.

(d) The issue of regulating the use of foreign trade marks on internal sales is engaging the attention of the Government.

Discrimination by Indian Oil Corporation Against Women

8949. PROF. MADHU DANDAVATE:
SHRI C. MADHAVA REDDI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Indian Oil Corporation (IOC) discriminates against its women employees in regard to medical reimbursement and travel concession for dependent parents; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) There is no discrimination against women employees in IOC as regard medical reimbursement. However, in respect of LTC, one Division of the Corporation has separate provisions.

(b) The reasons for discrepancy in the matter of LTC are historical ones. This matter is already under discussion with the recognised trade unions of the concerned Division in IOC with a view to bringing about uniformity.

Telephone Connections to Handicapped

8950. SHRIMATI MADHUREE SINGH:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of handicapped persons who had applied for telephone connections in Delhi;

(b) how many of them have been given connections; and

(c) by what time the list is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) to